

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No114
CP(IB) 404 of 2019

Order under Section 9 IBC

IN THE MATTER OF:

Nandish Patel

.....Applicant

V/s

MVOmni Projects(India) Ltd

.....Respondent

Order delivered on 21.12.2021

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)

Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Himani Kinni, Adv.

For the Respondent :

ORDER

Appeal 04 of 2021

Application is filed under Section 42 of the IBC, 2016 by the State Tax Department against the decision of Resolution Professional rejecting its claim. Issue notice to RP. List the matter for further consideration on 18.02.2022.

IA 788 of 2021

Application filed by State Tax Department seeking condonation of delay in filing the appeal under Section 42 of the IBC, 2016. Issue notice to Resolution Professional.

List the matter for further consideration on 18.02.2022.

-sd-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-sd-

DR. DEEPTI MUKESH
MEMBER (JUDICIAL)